

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 8170/2018

RAGHUBIR SINGH TANDON (D) THROUGH LRS

Appellant(s)

VERSUS

RANJEET SINGH TANDON & ORS.

Respondent(s)

Date : 11-01-2019 This appeal was called on for hearing today.

For Appellant(s) Mr.Aayush Agarwala,Adv.
 Mr. Pramod B. Agarwala, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Await certificate of service qua respondent Nos.1,2 & 4-9 from the concerned High Court.

As per High Court report, respondent No.3 has died. Ld.counsel for the appellant shall within a period of four weeks file an application for substitution to bring on record the Lrs. Of the said respondent.

List the matter again on 26.02.2019.

RAJESH KUMAR GOEL
Registrar

SB